

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1324
ANSWERED ON:08.03.2007
REVISION OF NORMS FOR AIRLINES
Singh Shri Chandra Bhushan

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has revised the norms including safety norms for airlines operations in the country; and
- (b) if so, the details thereof alongwith the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- The revision of rules, regulations and other safety norms for airline operations is carried out from time to time on the recommendation of Director General of Civil Aviation, mainly to meet the requirements prescribed by the International Civil Aviation Organisation (ICAO). The changes are promulgated by revising the existing norms or laying down new norms.